

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 573
ANSWERED ON 06/02/2024**

REVISION OF PERMISSIBLE WORKS UNDER MGNREGS

573. SHRI SANJAY KAKA PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the last revision of permissible works under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);**
- (b) whether any stakeholders from States involved in the revision process, if so, the details thereof and if not, the reasons therefor;**
- (c) the frequency of revising the permissible works under MGNREGS;**
- (d) whether the Government is aware that demand for MGNREGS has grown exponentially since the pandemic and that there are several local area specific jobs which can be included but are not under MGNREGS;**
- (e) if so, whether the Government has taken any steps in this regard; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a)to(c): As per Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), Central Government may add new works to the permissible list of works under Schedule 1 of the Act. Adding new works under Schedule 1 of the Act is a regular exercise and new works are added on the basis of merit in alignment with the focus and objectives of the Act.

The demand from States to add work to the list of permissible works is examined in consultation with stakeholders. Also, the list of

permissible works is reviewed annually by a Committee of Central Government having different States as members of the Committee. Accordingly, there are 266 permissible works under Mahatma Gandhi NREGA.

Some of the recently added works to the list of permissible works under Mahatma Gandhi NREGA are given below:

- i. Construction of biogas plant for individual;**
- ii. Unskilled wage component towards the construction of bio-gas plant for community;**
- iii. Maintenance of tunnel constructed by Border Road Organisation (BRO);**
- iv. Maintenance of bridges constructed by Border Road Organisation (BRO); and**
- v. Construction of Liquid Waste Chamber for individuals**

(d)to(f): Mahatma Gandhi NREGS is a demand driven scheme to provide wage employment to the Rural Households which volunteer to do the unskilled manual work. There are 266 permissible work under the Scheme and beneficiaries are being offered wage employment from the works already available in shelf of work in a Gram Panchayat. Currently, against the demand for work by the Households more than 99.83% Households have been offered wage employment from the already available shelf of work. There is a provision of unemployment allowances in case wage employment is not offered as per the Mahatma Gandhi NREG Act.
